

#### **Fire at Gujarat Refinery Dump**

2535. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that a major fire erupted in the Gujarat refinery backyard where residue being dumped by the refinery in Karchiya village of Vadodara very recently;

(b) if so, the details thereof;

(c) whether any high level inquiry has been conducted to investigate and find out violation of rules, if any; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. A fire incident took place at the Burrow Pit adjoining Karchiya Railway Yard outside the battery area limit of Indian Oil Corporation Ltd. (IOCL), Vadodara Refinery on 22.06.2010. The debris like concrete, refractory, earth etc. which are non hazardous and non flammable are put into the Burrow Pit for filling purpose. The debris were generated from Project / Maintenance activities of Gujarat Refinery. IOC has reported that no oily residue was dumped in the Burrow Pit by Gujarat Refinery. IOC has further reported that Western Railways was using the place adjoining the Burrow Pit for cleaning of wagons with the residue going into the pit. Heavy oil was also drained into the pit from the railway yard through a pipeline.

(c) Yes, Sir, District Collector had constituted a committee to investigate the matter, which had given its report to district authorities on 07.07.2010. IOCL had also constituted an enquiry committee to investigate the incident and the committee has given its recommendations to IOCL management suggesting remedial measures.

(d) Does not arise in view of (c) above.

#### **Opening up of LPG distribution counter in Himachal Pradesh**

2536. SHRI RAJNITI PRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: